

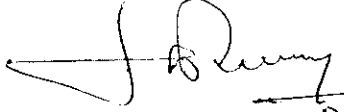
F.No. 08/MISC/MIN/2008-CR
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO. II, R.K. PURAM, NEW DELHI 110066.

Dated 26.08.2015

CIRCULAR

In pursuance of notification no. 01 of 2015 dated 14.08.2015, it is informed to all concerned that w.e.f. 01.09.2015, all the appeals/ applications originating from territories within the state of Uttar Pradesh shall be filed in Allahabad at

**ROOM NO. 210 & 220, 2ND FLOOR,
OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE,
CUSTOMS & SERVICE TAX, 38, M.G. MARG,
ALLAHABAD 211001.**


(A. Mohan Kumar) 26/8/15
Registrar

Copy to :

1. Computer Section.
2. Bar Association, CESTAT, Delhi/ Mumbai/ Kolkatta/ Chennai/ Bangalore and Ahmedabad.
3. Notice Board.